

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

RAJYA SABHA
UNSTARRED QUESTION NO. 39
TO BE ANSWERED ON: 02.02.2023

Environment clearances to infrastructure projects

39. SHRI VIVEK K. TANKHA

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether environmental clearances to infrastructure projects have been given on a large scale by Government over the last three years;
- (b) if so, the number of projects for which environmental clearances have been given by Government;
- (c) the number of these projects that go through the protected areas; and
- (d) the total number of trees that have been cut as a consequence and in furtherance of these sanctions to infrastructure projects?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI ASHWINI KUMAR CHOUBEY)

(a) to (d) Over the last three years (2020 to 2022), about 31 projects related to Highways; 11 projects related to Ports; 15 projects related to Airports; 20 projects related to River valley and 10 projects related to Thermal power plants have been granted Environmental Clearance by the Ministry. Out of these, 03 projects related to Highways are passing through the protected area. About 23 Lakhs trees have been proposed to be removed for the development of the aforementioned projects. Compensatory plantation is carried out as per the extant norms and the same is incorporated as a condition in the respective Environmental Clearance.
